

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2666
ANSWERED ON:08.08.2003
EXPORT OF MEASURING TAPES
NIVEDITA MANE

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the product measuring tapes covered under Custom Tariff No. 9017.90 is exported from India in huge quantities;
- (b) if so, the details of the quantities exported during each of the last six years alongwith FOB/CIF value;
- (c) the companies recognized by the Government for manufacturing and exporting the measuring tapes;
- (d) whether export benefits are also being given by the Government to these exporters; and
- (e) if so, the types of benefits given alongwith their value during each of the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI S.B. MOOKHERJEE)

- (a) The product measuring tapes covered under Custom Tariff No.901790 is exported from India.
- (b) The details of the quantities exported during each of the last six years along with values are contained in the publication `Monthly Statistics of Foreign Trade of India, Volume-I (Exports)-Annual Number` published by Directorate General of Commercial Intelligence and Statistics, which is available in the Parliament Library.
- (c) There is no system of recognition by the Government for manufacture and export of any item.
- (d) & (e) Normal export benefits under various Export Promotion Schemes such as Advance Licences, DFRC, DEPB under Duty Exemption Scheme (DES) and Export Promotion Capital Goods Scheme (EPCG) are available under the Exim Policy on export including this item. It will not be possible to indicate the data on benefits given to these exporters unless the details of the parties are given.